

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2018 & IA NOS. 10, 1096 & 1283 OF 2018**

**AND**

**APPEAL NO. 179 OF 2018**

**Dated : 06<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 02 OF 2018 &  
IA NOS. 10, 1096 & 1283 OF 2018**

**M/s Prism Johnson Limited  
Versus**

**.... Appellant(s)**

**Madhya Pradesh Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. Amit Kapur  
Mr. S. Venkatesh  
Ms. Nishtha Kumar

Counsel for the Respondent(s) :

Mr. Alok Shankar for R-1  
  
Mr. Aashish Anand Bernard  
Mr. Paramhans  
Mr. R. A. Sharma (*Rep.*) for R-3 & 6  
  
Mr. M.G. Ramachandran  
Mr. Shubham Arya  
Ms. Anushree Bardhan  
Mr. Vikas Upadhyay  
Mr. Deepak Chandela for R-4  
  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Ms. Shikha Ohri for R-5

**APPEAL NO. 179 OF 2018**

**BLA Power Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Madhya Pradesh Power Management Co. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Buddy A. Ranganadhan  
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard  
Mr. Paramhans  
Mr. R. A. Sharma (*Rep.*) for R-1 & 4

Mr. M.G. Ramachandran  
Mr. Shubham Arya  
Ms. Anushree Bardhan  
Mr. Vikas Upadhyay  
Mr. Deepak Chandela for R-2

Mr. Ventakesh  
Ms. Nishtha Kumar for R-3

Mr. C. K. Rai  
Mr. Sachin Dubey for R-5

**ORDER**

As agreed by learned counsel for parties, list these matters for further hearing on **11-03-2019**.

**(S.D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**